

CCP No. 53/02

in

O.A. No. 1335/01

21.10.02

Hon' Mr. S. Dayal, A.M.

Hon' Mr. A. K. Bhatnagar, J.M.

Shri Anil Kumar, brief holder of Shri S. K. Chaubey, counsel for the applicant, and Shri D.P. Singh, counsel for the respondents.

Learned counsel for the applicant states that the order has been complied with ~~has~~ brought out in counter. Learned counsel for the applicant agrees with this, received on 31.7.02. Therefore, the contempt proceedings is dropped and the notices ~~issued~~ are discharged.


J.M.


A.M.

/Neelam/